

## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP No. 276/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M.

Name of the Company		Anjan Mitra & Ors -VS- Rean Watertech Pvt Ltd		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SUAPNA CHOUBEY HO POLYEN

26-07-2017 – CP No. 276/KB/2017 – Anjan Mitra & Ors Vs. Rean Watertech Pvt. Ltd.

## ORDER

The Ld. Lawyer on behalf of the petitioner is present. The respondent(s) are absent without taking any steps.

The Ld. Lawyer on behalf of the petitioner fairly submitted that the matter is under settlement. Hence, they prayed for shorter date.

Fix on 02-08-2017 for necessary orders.

Sd.

MANORAMA KUMARI

MEMBER(J)